

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/ 5269 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. S. Bhattacharjee  
Principal Judge,  
Family Court-II,  
Kamrup, Guwahati.

Dated Guwahati, the <sup>H</sup> 11 September, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK.5/12/223/19 dtd. 03.09.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted 2(two) days casual leave on 03.10.2019 and 04.10.2019 along with station leave permission, as prayed for. The Counsellor, Family Court -II, Kamrup (M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-206/2013/5270/A, dated 11.9.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Pd*